

(a) whether Government's attention has been drawn towards the agitation and problems of illegal sand mining in various parts of the country, particularly in Maharashtra at river/sea bed during the last one year;

(b) if so, the details thereof and Government's response thereto; and

(c) whether Government is formulating any new policy and rules for sand mining in the country so that infrastructure projects could not be hampered further?

THE MINISTER OF MINES (SHRI B.K. HANDIQUE): (a) to (c) Some instances of illegal mining of sand has come to notice of Government. Since sand is a minor mineral, for which all powers of regulation are empowered to the State Governments concerned, the respective State Governments are required to frame policy and rules for sand mining.

As per available information in respect of Maharashtra, in the last 3 months action has been taken against 4672 cases and penalty of Rs. 5,00,12,672/- has been recovered from persons responsible for unauthorized sand mining. Further criminal cases have also been registered against 61 cases and 349 vehicles has been seized. The State Government of Maharashtra has formulated a revised policy for excavation of sand *vide* Government Resolution No. Gaukhani 10/0208/C.R.32/Kh. Dated 25.10.2010 in which specific provision has been included to take action against illegal excavation of sand.

#### Utilization of Central funds

728. SHRI SHYAMAL CHAKRABORTY: Will the Minister of MINORITY AFFAIRS be pleased to state:

(a) the details of utilization of Central funds, released under the Multi-sectoral Developmental programme for minority concentrated districts in each State;

(b) whether some States have not utilized these funds; and

(c) the steps the Ministry is taking to urge the States to fully utilize the funds?

THE MINISTER OF STATE OF THE MINISTRY OF MINORITY AFFAIRS (SHRI SALMAN KHURSHEED): (a) to (c) The details of central funds released and utilised under Multi-sectoral Development Programme (MsDP) being implemented in 90 Minority Concentration Districts in 20 States/UTs since 2008-09 are given in the Statement (See below). There is an unutilized amount of Rs. 2951.81 lakh for 2008-09. A large number of projects taken up under MsDP are for construction of assets for which utilization certificates are awaited from the States/UTs. Utilization certificates for the funds released in a financial year are due at the end of the next financial year. The scheme of MsDP has a monitoring mechanism for regular review at district, State/UT and Centre. The programme is reviewed and monitored periodically at various levels in the Centre. Field visits are carried out by Government officers and National Level Monitors (NLMs) and review meetings are held with the States/UTs. These steps are being taken to ensure full and proper utilization of funds.

**Statement**

*The details of funds released and utilized under MsDP*

Sl. No.	State/UT	2008-09			2009-10			2010-11		
		Released	Utilized	Balance	Released	Utilized	Balance	Sanctioned	Released	Utilized
1	2	3	4	5	6	7	8	9	10	11
1.	Uttar Pradesh	12442.11	11902.00	540.38	29436.33	9975.24	19461.09	28422	4896.58	Utilisation
2.	West Bengal	4327.59	4261.00	67.00	23539.13	4223.17	19315.96	6131.78	6663.22	certificate
3.	Haryana	243.00	732.06	669.22	460.45	0.00	460.45	0	0	will be due
4.	Assam	4226.65	4226.85		15192.08	1555.44	13636.64	3969.74	1870.44	on 31st
5.	Manipur	3011.78	3011.75		6004.25	0.00	6004.25	0	360.00	March,
6.	Bihar	1675.20		1675.21	10503.92	1575.65	8928.27	8627.73	1947.39	2012.
7.	Meghalaya	0.00			1086.82	0.00	1086.82	882	0.00	
8.	Andaman and Nicobar Islands	0.00			109.14	0.00	109.14	13.5	15.93	
9.	Jharkhand				4429.83	1386.79	3043.04	1765.98	1407.57	
10.	Orissa	0.00			1041.24	992.24	49.00	240	1112.24	
11.	Kerala	0.00			76.50	0.00	76.50	227.49		
12.	Karnataka				580.18	0.00	580.18	2845.91	925.71	

13. Maharashtra			2227.11	0.00	2227.11	919	20.50	
14. Mizoram			403.04	0.00	403.04	1592.55	0.00	
15. Jammu and Kashmir	0.00		599.58	0.00	599.58	0	0.00	
16. Uttarakhand	0.00		811.85	336.00	475.85	1177.1	150	
17. Madhya Pradesh			645.60	0.00	645.60	197	263.75	
18. Delhi			155.00	0.00	155.00	0	0.00	
19. Sikkim				0.00		157.14	9	
20. Arunachal Pradesh				0.00		4968.46	0	
GRAND TOTAL :	27084.57	24133.66	2951.81	97302.05	20044.53	77257.52	62137.38	19642.33